

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No.251 of 2013 &**  
**IA No. 334 of 2013**

**Dated : 28<sup>th</sup> May, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Timar Pur Okhla Waste Management Co. Ltd. .... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Vishal Gupta  
Mr. Kumar Mihir  
Counsel for the Respondent(s) : Mr. Amit Kapur  
Mr. Vishal Anand  
Mr. Gaurav Dudeja for BRPL  
Mr. Nikhil Nayyar  
Mr. Dhananjay Bajjal for R.1

**ORDER**

As agreed by the learned counsel for the parties, post the matter for hearing **18.07.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**